

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD

OA.803/99

dt.10-10-2001

Between

Nagoor Ghani

: Applicant

and

The Commadore
Bureau of Sailros
Bombay 400088

: Respondent

Counsel for the applicant : A. Srinivasa Sarma
~~Advocate~~

Counsel for the respondents : B.N. Sarma
Sr.CGSC

Coram

Hon. Mr. Justice V. Rajagopala Reddy, VC

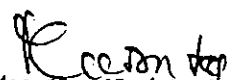
Hon. Mr.MV Natarajan, Member (Admn.)

Order

Oral order (per Hon. Mr. Justice V. Rajagopala Reddy, VC)

The learned counsel for the applicant seeks permission
to withdraw the OA. Permission is accordingly granted.

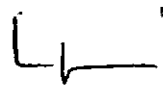
2. No costs.


(M.V. Natarajan)
Member (Admn.)


(V. Rajagopala Reddy)
Vice Chairman

Dated : 10 October 2001
Dictated in Open Court

sk


16/10 2001

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: HYDERABAD

COPY TO:

1. HVRGRA
2. HMVN : MEMBER (ADMN)
3. HMSK: MEMBER (ADMN)
4. HDR : MEMBER: (JUDL)
5. D.R. (ADMN)
6. SPARE
7. ADVOCATE
8. STANDING COUNSEL
9. REPORTERS
10. ALL BENCHES

1ST AND 2ND COURT

TYPED BY
COMPILED BY

CHECKED BY
APPROVED BY

THE HON'BLE MR. JUSTICE V. RAJAGOPALA
REDDY: VICE CHAIRMAN

THE HON'BLE MR. M.V. NATARAJAN
MEMBER (ADMN)

THE HON'BLE MR. SK. AGRAWAL
MEMBER (ADMN.)

THE HON'BLE MRS. BHARATIRAY
MEMBER (JUDL)

DATE OF ORDER

20/10/2001

MR/RA/CO.NO.

IN

O.A.NO:

803/28

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

C.P. CLOSED

DISPOSED OF

DISPOSED OF WITH DIRECTION

DISMISSED

DISMISSED AS WITHDRAWN

DISPOSED AS WITHDRAWN

ORDER/REJECTED

DISPOSED OF/DISMISSED/WITH COSTS

DISPOSED OF AT THE ADMISSION
STAGE.

REJECTED

NO ORDER AS TO COSTS

6 Copies

Records/Judl/Notice/Posting

